

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 09/09/2016

Statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01.09.2016 is circulated for information.

It is worth mentioning that the appeal pendency of 99641 on 01/08/2016 has come down to 99070 as on 01/09/2016.


(Sunil Kumar)
Technical Officer.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. P.S. to CDR, CESTAT, New Delhi.
4. The Commissioner (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website.

MONTHLY STATEMENT FOR THE MONTH OF August 2016 AS ON 01.09.2016

OPNING FRESH DISPOSAL PENDENCY
BALANCE INSTITUTION

DELHI	14100	224	622	13716
MUMBAI	20263	214	556	20215
KOLKATA	9251	186	276	9163
CHENNAI	12308	147	144	12311
BANGALOR	10157	157	116	10203
AHMEDABA	13315	136	190	13261
ALLAHABA	5593	94	137	5535
CHANDIGA	7938	239	252	7948
HYDERABA	6716	128	126	6718
TOTAL	99641	1525	2419	99070

SP
14/09/16
(F.O.)

RECEIVED FROM OTHER BENCHES				TRANSFER TO OTHER BENCHES				DISPOSAL				CLOSING BALANCE													
EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY								
574	42	799	0	1415	4	566	55	795	0	1416	0	295	90	166	0	71	622	62	5239	3446	4862	0	69	13716	254
0	0	0	0	0	0	0	0	0	0	0	0	351	164	41	0	0	556	4	8955	8629	2631	0	0	20215	6
0	0	0	0	0	0	0	0	0	0	0	0	128	78	70	0	0	276	64	4191	2173	2799	0	0	9153	64
0	0	0	0	0	0	0	0	0	0	0	0	72	30	42	0	0	144	1	4252	3259	4798	2	0	12311	92
0	0	0	0	0	0	1	0	2	0	3	0	85	21	10	0	0	116	7	3177	1864	5162	0	0	10203	761
1	7	0	0	8	0	11	0	0	0	0	0	98	65	27	0	0	190	1	6911	2910	3440	0	0	13261	31
0	18	4	0	22	0	0	1	11	0	23	8	90	17	30	0	0	137	44	3415	392	1728	0	0	5535	56
0	0	0	0	0	0	0	0	0	0	0	0	195	24	33	0	0	252	0	5751	651	1546	0	0	7948	0
575	67	803	0	1445	4	578	56	808	0	1442	8	1381	516	451	0	71	2419	188	44192	24592	30215	2	69	99070	1264


 Sunil Kumar
 Technical Officer

MONTHLY STATEMENT FOR THE MONTH OF AUGUST 2016 AS ON 01.09.2016

OPENING BALANCE				FRESH INSTITUTION				APPEAL RESTORED													
EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	
DELHI	5452	3460	5055	0	133	14100	309	68	86	64	0	6	224	3	6	3	5	0	1	15	0
MUMBAI	8961	8715	2587	0	20263	2	78	53	83	0	0	0	214	8	267	25	2	0	0	294	0
KOLKATA	4259	2190	2802	0	9251	88	58	61	67	0	0	0	186	40	2	0	0	0	0	2	0
CHENNAI	4303	3249	4754	2	12308	93	21	40	86	0	0	0	147	0	0	0	0	0	0	0	0
BANGALORE	3233	1869	5055	0	10157	766	22	16	119	0	0	0	157	2	8	0	0	0	0	8	0
AHMEDABAD	5946	2946	3423	0	13315	31	63	29	44	0	0	0	136	1	0	0	0	0	0	0	0
ALLAHABAD	3474	395	1724	0	5593	105	41	8	45	0	0	0	94	3	0	0	0	0	0	0	0
CHANDIGARH	5790	639	1509	0	7938	0	155	18	66	0	0	0	239	0	1	0	0	0	0	1	0
HYDERABAD	2340	1277	3099	0	6716	5	28	18	82	0	0	0	128	0	0	0	0	0	0	0	0
TOTAL	44758	24740	30008	2	99641	1389	534	329	656	0	6	1525	57	284	28	7	0	1	320	0	0
TOTAL																					

1 Sanctioned strength of the Members is 33 and working strength is 23 as on 01.09.2016

2 Figures may be considered as tentative and subject to further verification.


3 Members on leave during the month of August 2016 for 35 no. of days as under.

Note :

- 1 Hon'ble Mr. Justice (Dr.) Satish Chandra, President
- 2 Mrs. Archana Wadhwa, Member (Judicial)
- 3 Sh. M.V. Ravindran, Member (Judicial)
- 4 Sh. D.N. Panda, Member (Judicial)
- 5 Sh. Ashok Jindal, Member (Judicial)
- 6 Dr. D. M. Mishra, Member (Judicial)
- 7 Sh. Anil Choudhary, Member (Judicial)
- 8 Sh. H. K. Thakur, Member (Technical)
- 9 Sh. S. K. Mohanty, Member (Judicial)
- 10 Sh. R.K. Singh, Member (Technical)
- 11 Sh. Ramesh Nair, Member (Judicial)
- 12 Ms. Sulekha Beevi C.S., Member (Judicial)
- 13 Shri S.S. Garg, Member (Judicial)
- 14 Sh. P. K. Choudhary, Member (Judicial)
- 15 Sh. P.M. Saleem, Member (Technical)
- 16 Sh. Ashok Kumar Arya, Member (Technical)
- 17 Sh. B. Ravichandran, Member (Technical)
- 18 Sh. Raju, Member (Technical)
- 19 Sh. C. J. Mathews, Member (Technical)
- 20 Shri V. Padmanabhan, Member (Technical)
- 21 Shri M.M. Damodhar, Member (Technical)
- 22 Shri Anil G. Shakkurwar, Member (Technical)
- 23 Shri Devender Singh, Member (Technical)

**STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.09.2016.**

YEARS	DELHI	MUMBAI	KOLKAT	CHENN	BANG.	AHMED	ALLBD	CHD	HYD
1988									
1989									
1991							1		
1993									
1995		51							
1996		65							
1997		115			1				
1998	3	127			0				
1999	0	78			0				
2000	0	203		1	2				
2001	0	125		2	0				
2002	0	254		0	0	9			1
2003	0	79		1	3	2	0		2
2004	5	198		35	5	1	9	10	7
2005	116	743		413	16	16	22	6	12
2006	53	1205	2	559	4	1	87	44	6
2007	375	814	43	450	161	79	197	340	201
2008	161	928	594	332	298	239	210	409	295
2009	521	972	940	675	782	822	359	550	592
2010	1777	1225	807	933	779	1248	572	971	522
2011	1616	1169	1137	820	1014	1156	584	755	610
2012	1484	1664	1003	851	1195	1114	728	608	976
2013	1864	2067	1041	1690	1621	2407	490	1041	890
2014	1932	3940	1175	1904	1512	2644	700	1683	1110
2015	1515	2191	1059	2088	1522	1938	792	901	756
2016	2294	2002	1362	1557	1288	1585	784	630	738
TOTAL	13716	20215	9163	12311	10203	13261	5535	7948	6718


 14.09.16
 (T.C.)